

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA
UNSTARRED QUESTION NO-3356
ANSWERED ON - 24/03/2021

NATIONAL PORTAL FOR TRANSGENDER PERSONS

3356. SHRI BINOY VISWAM

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) the steps Ministry has taken to spread awareness about the National Portal for Transgender Persons amongst the Transgender community;
- (b) the number of transgender persons applied and received ID cards;
- (c) the number of applications currently pending and how many have been rejected;
- (d) whether the procedure for identification certificates issued by the District Magistrate has been established and is functional in all districts of the country, if not, the details of districts where the same is not functional and the steps the Ministry is taking to address the same; and
- (e) the details on the total transgender persons population in India?

ANSWER

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI RATTAN LAL KATARIA)

- (a) Ministry has e-launched the National Portal for Transgender persons which was attended by several members Transgender community. A detailed presentation and a short film on the Portal was also made Inauguration. National Council for Transgender Persons of which Transgender persons from different parts of the country are members have also witnessed the launch. Awareness about National Portal was also done in social media as well as in different forums attended by Transgender persons and others. Ministry has also written to all States/UTs and District Magistrates/Collectors to publicize National Portal for Transgender Persons.
- (b) So far, 1915 Transgender Persons have applied for Certificate of Identity and Identity Cards. Out of 1695 valid applications, 277 Certificates of identity and Identity Cards have been issued.
- (c) 1418 applications are pending and 220 applications have been rejected due to insufficient/invalid documents or being Duplicate applications.
- (d) National Portal for Transgender Persons which provides for the procedure for identification certificates issued by the District Magistrate has been established and is functional in all districts of the country.
- (e) As per the Census 2011, there are 4,87,803 persons under the category called 'Other' .